NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P(IB)No.430/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th September 2017, 10.30 A.M.

Name	of the Company	Bankat Garodia (Venktesh -Vs- McNally Sayaji engineerin		
Under Section		8 & 9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

K. N. Jen to for ter poor 13/9/12 Mr. Rieher Banerjee, Adr Mr. Aishwayya Kumar Arrasthi, Adr J For Corporati Mr. Aishwayya Kumar Arrasthi, Adr J Debtor 13/09/17

Ld. Counsel for the petitioner and the respondent are present.

Ld. Counsel for the respondents made a request that he may be given time for filing reply. Prayer is allowed. Respondent may file their reply within 10 days with a copy in advance to the opposite party.

List the matter on 16/10/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)